Annexure-7

Name of the Corporate Debtor: Starlite Jewels Private limited ; Date of commencement of Liquidation 12/01/2024 (But the order was received on 20/01/2024)

<i>a</i> 1)								1			
No.	Details of claimant		Details of claim		Details of claim admitted				Amount of				Remarks, if any
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted		related party?	% of voting share in CoC, if	in if	-	claim under verification		
								applicable					
1	Office of the Development Commissioner, SEEPZ Special Economic Zone, Ministry of Commerce Mumbai for Estate dues	Ministry of Commerce	14/03/2024	562,329	,	Estate dues and Interest there on	No	1.98%	0	0	-	-	
2	Office of the Development Commissioner, SEEPZ Special Economic Zone, Ministry of Commerce Mumbai	Ministry of Commerce	14/03/2024	42,363,627		Custom Duty and Interest there on	No	0.00%	0	0	-	25,509,000	
2	TOTAL			42,925,956	17,416,956			1.98%	0	0	0	25,509,000	

List of operational creditors (Government dues) as on 18.6.24 (Amount in ₹)